

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:997
ANSWERED ON:01.03.2000
JAWAHARLAL NEHRU PORT TRUST
BIKASH CHOWDHURY

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government have prohibited certain categories of contract labour in Jawahar Port Trust in Nhava-Sheva;
- (b) if so, the details thereof;
- (c) whether the Jawaharlal Nehru Port Trust have implemented the said order;
- (d) if so, since when these are being implemented; and
- (e) if not, the reasons therefor?

Answer

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MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL) @@

(a) & (b): Yes, Sir. The Central Government has vide notification No. S.O. 1000(E) dated 01.10.1999, prohibited employment of contract labour in tugs, pilot launches and mooring launches of the Jawaharlal Nehru Port Trust, Mumbai.

(c) to (e): The information is being collected and will be laid on the Table of the House.

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